

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 10(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: Sh. Hardev Singh Akoi & Ors.

Vs.

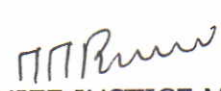
M/s. Mr. Rai Bahadur Narain Singh Sugar Mill Ltd. & Ors.

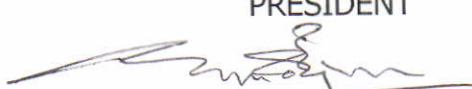
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Siddharth Yadav	Adv.	] Petitioner	
2.	Mr. Ajay Bhusan Kalra	Adv.		
3.	Mr. U.K. Choudhary Sr.	Adv.	} Respondent No. 9	
4.	Wasim Ashraf	Adv.		
5.	Himanshu Vig	Adv.		

Order

Part heard for 19.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

16.9.2016
(P.K. SUD)